

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 17/01/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	E/MISC/93047/2017	. Microbyte Systems & Services -Vs- CCE MUMBAI - I	A.V.Naik /DR	* Issue Notice
	E/2257/2006			
<u>REGULAR MATTERS</u>				
2	E/3314/2000	Shreeram Engg Works -Vs- C.C.E., Mumbai-v	H.G.Dharmadhikari /DR	*
3	E/3315/2000	Megha Engg Corporation -Vs- C.C.E., Mumbai-v	H.G.Dharmadhikari /DR	*
4	E/3316/2000	Shilpa T Musale -Vs- C.C.E., Mumbai-v	H.G.Dharmadhikari /DR	*
5	E/3317/2000	Mefco -Vs- C.C.E., Mumbai-v	H.G.Dharmadhikari /DR	*
6	E/3318/2000	Tukaram R Musale -Vs- C.C.E., Mumbai-v	H.G.Dharmadhikari /DR	*
7	E/3319/2000	DEEPALI T MUSALE -Vs- C.C.E., MUMBAI-V	H.G.Dharmadhikari /DR	*
8	E/1139/2008	CCE PUNE I -Vs- Mahindra Engg. & Chemicals Products Ltd.	DR/Mayur Shroff	* Issue Notice
9	E/1020/2009	Mahindra Engineering & Chemical Products Ltd. -Vs- CCE PUNE I	IP/DR	* Issue Notice
10	E/261/2009	Raymond Uco Denim Pvt. Ltd. -Vs- CCE NAGPUR	P. V. Sadavarte /DR	*
11	E/262/2009	Bharat Petroleum Corporation Ltd. -Vs- CCE MUMBAI - II	V. Sridharan, /DR	*
12	E/87429/2015	BHARAT PETROLEUM CORPORATON I TD	IP/DR	Issue Notice

		-Vs- CCE MUMBAI - II		
13	E/266/2009	CCE PUNE III -Vs- 1] Weikfield Products Company (India) Pvt. Ltd.	DR/IP	*
14	E/335/2009	Larsen & Toubro Limited -Vs- CCE MUMBAI - II	PDS Legal /DR	*
15	E/418/2009	Mahesh Vasudevo Buti -Vs- CCE NASHIK	S.S. Gupta, C.A. /DR	*
16	E/419/2009	Tapi Prestressed Products Ltd. -Vs- CCE NASHIK	S.S. Gupta, C.A. /DR	*
17	E/453/2009	CCE NASHIK -Vs- MITC Rolling Mills Pvt. Ltd.	DR/IP	*
18	C/501/2009	Karthik Inductions Ltd. -Vs- CCE GOA	V.M.Doiphode /DR	*
19	C/502/2009	B. Raghavendra -Vs- CCE GOA	V.M.Doiphode /DR	*
20	E/594/2009	Karthik Inductions Ltd. -Vs- CCE GOA	V.M.Doiphode /DR	*
21	E/595/2009	B. Raghavendra -Vs- CCE GOA	V.M.Doiphode /DR	*
22	E/1031/2009	Apex Enterprises -Vs- CCE MUMBAI - V	Mayur Shroff /DR	* Issue Notice
23	E/1035/2009	Pradeep Hira Mandani -Vs- CCE MUMBAI - V	Mayur Shroff /DR	* Issue Notice
24	E/86944/2017	CIPY POLYURETHANES P LTD -Vs- CCE KOLHAPUR	UBR LEGAL ADVOCATES/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**